

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/12049/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 9th December, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/22/3033 dtd 06.12.2022.
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 09.12.2022 till the morning of 12.12.2022**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2015/12050/A, dated , 09-12-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]